

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/124/241/AMR/2019	Main Case	241	Duan Hongli & another Vs Al.Sami Agro Products Pvt Ltd
	IA(Companies Act)/14/2023	Rule 11 of NCLT Rules	Mrs. Duan Hongli & another Vs. Al-Sami Agro Products Private Limited & 8 others
	IA(Companies Act)/13/2023	Rule 11 read with 131 and 132 NCLT Rules	Mrs. Duan Hongli & another Vs. Al-Sami Agro Products Private Limited & 8 others
	IA(Companies Act)/10/2022	Rule 11 of NCLT	Abdul Salaam & 3 others Vs. Duan Hongli & another (in the matter of M/s Al-Sami Agro Products Private Limited)

ORDER

Present: Mr. G.S. Rama Rao, Ld. Counsel for the Petitioners.

Mr. Anil Mukherji, Proxy counsel for the Respondents.

Pleadings are completed. At the request of Proxy counsel for the Respondents; for hearing, list the matter on 07.06.2024.

List all other IAs, along with main CP, for hearing on 07.06.2024.

Self

**SANJAY PURI
MEMBER (TECHNICAL)**

Self

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**